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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00072/2019

Dated this Friday, the 13th day of March, 2020

CORAM: Dr. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Mani Singh, Son of : Charanjit Singh,
(Date of Birth : 17.09.1995) Age : 23 years 04 months,
and residing at: 153, Raj Avenue, Ghanupur Kale (ASR),
District : Amritsar, State Punjab, Pin Code 143 105,
No.7837330093

... Applicant.

(By Advocate Shri R.G. Walia)

VERSUS

1. Union of India, Through : General Manager,
Western Railway,
Headquarters Office, Churchgate, Mumbai 400 020
2. Railway Recruitment Cell (RRC), Western Railway,
Mumbai, Through its Chairman, Parcel Depot,
Alibhai Premji Road, Grant Road (East), Mumbai,
Maharashtra 400 007.
3. C.P.O. (Chief Personnel Officer), Western Railway,
Headquarters Office, Churchgate, Mumbai 400 020.
4. Divisional Railway Manager, Western Railway,
DRM's Office, Mumbai Central,
Mumbai 400 008.

... Respondents.

(By Advocate Ms. Sangeeta Yadav)

ORDER (ORAL)

Per: R.N. Singh, Member (J)

Shri R.G. Walia, learned counsel for the applicant and Ms. Sangeeta Yadav, learned counsel for the respondents.

2. In the present OA filed under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged the action of the respondents in denying him an opportunity to compete for his

appointment in the Railways against Employment Notification No.RRC/WR/02/2018 (Sports quota) dated 06.10.2018 to the posts in Level-2/3 by Pay Matrix Rs.19,900-69,100/-.

3. In view of the interim order passed by this Tribunal, the applicant was allowed by the respondents to participate in the aforesaid selection process. When the matter was taken up today for hearing, the respondents through their learned counsel have produced the record of the selection process for the aforesaid posts in a sealed cover. We have perused the same and we found that the applicant has not been recommended for the aforesaid post in the said selection process.

4. In view of the aforesaid, the matter remains only of academic purposes and the same is disposed off as having become infructuous. No costs.

(R.N. Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**

*JD
16/09/2022*